Forcibly conversion of religion in Pakistan

†1997. SHRI THAAWAR CHAND GEHLOT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- whether Government is aware that the Hindus living in Pakistan and Bangladesh are being pressurised, bullied, allured and forced to change their religion; and
- if so, the action taken by Government to prevent this religious conversion in these countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) Government has from time to time come across reports of problems being faced by members of minority communities in foreign countries including, in some countries, of Hindu minorities.

It is the primary responsibility of foreign Governments to discharge their obligations towards all their citizens including those that belong to their minority communities. Though the 'Simla Agreement' with Pakistan specifically provides for non-interference in each others' internal affairs, nevertheless, based on reports of persecution of minority groups in Pakistan, Government has taken up the matter with the Government of Pakistan. The Government of Pakistan has stated that it was fully cognizant of the situation and looked after the welfare of all its citizens, particularly the minority community. The Government of Bangladesh has been reiterating its commitment to safeguarding minority rights within the legal framework of Bangladesh's constitution.

Development scheme for tribals in naxal affected districts

1998. DR. T.N. SEEMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- whether Government has failed in implementing effective development (a) schemes for tribals in naxal affected districts of various States;
 - if not, the details of all such schemes and their outcome; and
- whether Government proposes to set up an institution to provide a livelihood to tribals in naxal-affected districts in various States?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) to (c) The Ministry of Tribal Affairs is implementing Special Area Programmes/Central Sector/Centrally Sponsored Schemes for the socio-economic development of Scheduled Tribes in the country. List of schemes being implemented by Ministry of Tribal Affairs showing the allocation of funds and expenditure during the current year is given in the Statement (See below). These schemes cover the tribal areas including the naxal affected area. In addition, Planning Commission has also started Integrated Action Plan (IAP) scheme for selected tribal and backward 82 districts w.e.f. 25.11.2011. As per information received from the Planning Commission, an amount of Rs. 5540.00 crore has been released till date out of which expenditure of Rs. 3944.14 crore has been incurred. Ministry of Rural Development has informed that it has also undertaken Aajeevika Skill Development Programme under National Rural Livelihood Mission in the naxal affected Districts of the country.

List of Schemes being implemented by Ministry of Tribal Affairs showing allocation of funds and expenditure during current year

(Rs. in crore)

S1.	Name of the scheme	RE 2012-13	Expenditure
No.			during 2012-13
			(upto 28.02.2013)
1	2	3	4
1.	Special Central Assistance to Tribal Sub Plan (SCA to TSP)	852.54	852.54
2.	Grant under Article 275(1) of the Constitution of India	820.00	761.75
3.	Support to NSTFDC	68.10	59.00
4.	Aid to Voluntary Organizations/ Exemplary Service	33.75	10.52
5.	Vocational Training Centers (NGOs)	2.22	1.23

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1	2	3	4
6.	Strengthening of Educational among ST Girls	14.61	1.41
7.	Development of Particularly Vulnerable tribal Group (PTG)	178.50	162.19
8.	Vocational Training Centers (States)	2.65	2,65
9.	Rajiv Gandhi National Fellowship for ST students	45.00	45.00
10.	Institute of Excellence/Top class Institute	10.11	9.34
11.	National Overseas Scholarship	1.00	0.95
12.	PMS, Book Bank and Upgradation of Merit	749.14	618.92
13.	Pre-Matric Scholarship for ST Students	111.73	109.73
14.	Boys and Girls Hostels	78.00	75.20
15.	Ashram Schools	61.00	61.00
16.	Market Development of Tribal Products/ Produce	47.24	22.00
17.	Grant-in-aid to STDCCs for MFP Operations	s 13.00	11.56
18.	Research Information and Mass Education, Tribal Festivals and Others	8.56	6.75
19.	Monitoring and Evaluation	1.35	0,75
20.	Information Technology	1.50	1.33
	Total:	3100.00	2813.82

Pre-matric scholarship for ST students

1999. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of TRIBAL AFFAIRS be pleased to state: